

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ARELI COMMERCE PRIVATE LIMITED ENGAGED IN THE BUSINESS OF
BROADBASED E-COMMERCE

THIS FORM G IS ISSUED AS AN EXTENSION OF THE ORIGINAL FORM G
ISSUED ON 20-08-2026

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	ARELI COMMERCE PRIVATE LIMITED CIN: U46901GJ2019PTC108165
2.	Address of the registered office	302, Aarohi Verve, Bopal Ambli Junction, S P Ring Road, Ambli, Ahmedabad – 380058, Gujarat
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	As informed by the Suspended management of the Corporate Debtor, the Plant & Machinery are located at Ahmedabad. It constitutes of computers and miscellaneous equipment.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	For the FY 2024-25: INR 25,94,03,980/-
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please connect to: cirp.areli@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.areli@gmail.com
10.	Last date for receipt of expression of interest	19.09.2026 (Extension of 15 Days from the original last date of receipt of Expression of Interest i.e. 04-09-2026)



11.	Date of issue of the provisional list of prospective resolution applicants	29.09.2026 (Extension of 15 Days from the original last date of receipt of issue of the provisional list of prospective resolution applicants i.e. 14-09-2026)
12.	Last date for submission of objections to the provisional list	05.10.2026 (Extension of 15 Days from the original last date of submission of objections to the provisional list i.e. 19-09-2026)
13.	Date of issue of the final list of prospective resolution applicants	15.10.2026 (Extension of 15 Days from the original last date of issue of final list of prospective resolution applicants i.e. 29-09-2026)
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	22.10.2026 (Extension of 15 Days from the original last date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants i.e. 05-10-2026)
15.	Last date for submission of resolution plans	21.11.2026 (Extension of 15 Days from the original last date submission of resolution plan i.e. 04-11-2026)
16.	Process email id to submit EOI	cirp.areli@gmail.com



IP VARUN CHOPRA

**Resolution Professional in the matter of
ARELI COMMERCE PRIVATE LIMITED (in CIRP)
IBBI Reg No.: IBBI/IPA-001/IP-P-02950/2025-2026/14525
AFA: AA1/14525/01/300626/108177 (valid till 30/06/2027)**

Date: 04.09.2026

Place: Surat